

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).7710/2018

(Arising out of impugned final judgment and order dated 25-07-2017 in CR No. 5373/2014 passed by the High Court Of Punjab & Haryana At Chandigarh)

GURBAKHSH SINGH & ORS.

Petitioner(s)

VERSUS

BUTA SINGH & ANR.

Respondent(s)

Date : 27-04-2018 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Vikrant Singh Bais,Adv.  
Mr. B. S. Banthia, AOR  
Mr. Sachin Daga,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Hon'ble Mr. Justice Uday Umesh Lalit pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Arun Mishra and His Lordship.

Leave granted.

The appeal is allowed in terms of the signed non-reportable judgment. Pending applications, if any, shall also stand disposed of.

(B.Parvathi)  
Court Master

(Jagdish Chander)  
Branch Officer

(Signed non-reportable judgment Order is placed on the file)